

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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July 18, 2019

RBI cancels Certificate of Registration of 10 NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

SI. No.	Name of the Company	Registered Office address of the Company	CoR No	Date of issue of CoR	Date of Cancellation of CoR
1.	Anant Portfolios (P) Ltd.	9/16 A, Pusa Road, New Delhi-110 005	14.01063	August 21, 1998	May 28, 2019
2.	Crishpark Vincom Limited	251 G.T. Road Jindal Mansion, Liluah-711 204	B.05.06658	November 08, 2006	May 29, 2019
3.	Divyam Domestic Care Private Limited	28, Amartolla Street, Ist Floor, Room No. 121, Kolkata-700 001	B.05.5172	July 10, 2003	May 29, 2019
4.	Dhanterash Commodities Private Limited	7A, Bentinck Street, Old Wing, 1 st Floor, P.S. Hare Street, Room No-101, Kolkata-700 001	B.05.05513	June 06, 2003	May 29, 2019
5.	Dayanidhi Management Private Limited	"Unnayanam" 20A, Ashutosh Chowdhury Avenue, Kolkata- 700 019	B.05.02598	September 24, 2001	May 29, 2019
6.	Dynasty Agents Private Limited	22 Strand Road, 1 st Floor, Kolkata-700 001	B.05.04914	March 06, 2003	May 29, 2019
7.	North South Investment Private Limited	Village Hansshpukuria, P.O. Joka, Opposite IIMC, Diamond Harbour Road, P.S. Thakurpukur, 24 Pgs (S), Pin-743 512	B.05.05591	September 29, 2003	June 14, 2019
8.	Agarwala Finco Private Limited	18/1, Maharshi Devendra Road, 2 nd Floor, Room No. 1, Kolkata-700 007	05.02237	May 16, 1998	June 14, 2019
9.	Anubhav Fincom Private Limited	Stephen House, Room No. 47, 3 rd Floor, 4, B.B.D.Bag (East), Kolkata-700 001	B.05.06424	July 14, 2004	June 19, 2019
10.	Treasure Finlease Private Limited	C/O Sh. Nishthakar Arya, Flat No. 402, Baroda House Apartments, Plot No. 40A, Sector 10, Dwarka, New Delhi- 110 075	B-14.02283	December 20, 2002	June 21, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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Yogesh Dayal Chief General Manager